OFFICE OF THE LD. PRINCIPAL DISTRICT & SESSIONS JUDGE, NEW DELHI DISTRICT, PATIALA HOUSE COURT, NEW DELIH

CIRCULAR

Subject :-

'Prayer Meeting' in the memory of Smt, Kanchan Panda revered mother of Sh, Satyabrata Panda, Ld. ADJ-04, New Delhi District, Patiala House Court, New Delhi

With profound sorrow and grief, it is informed that Smt. Kanchan Panda revered mother of Sh. Satyabrata Panda, Ld. ADJ-04, New Delhi District, Patiala House Court, New Delhi, has left for her heavenly abode on 10.09.2023.

'Prayer meeting' in memory of the departed soul shall be held at Jagannath Mandir, Hauz Khas on 21.09.2023 from 7:30 p.m. onwards followed by Prasad at the Mandir.

Administrative Civil Judge Patiala House Court, New Delhi

2497-2559 NO. ____CTB/PHC/NDD/2023

DATED 19/09/2023

Copy forwarded for necessary information and necessary action to :-

1. The Ld. Registrar General High Court of Delhi, New Delhi.

2. The Ld. Principal District & Sessions Judges, all Court Complexes, Delhi.

- The Ld. Principal Judge, Family Courts (Hqs), Dwarka Courts, Complex, Dwarka, New Delhi with the request to circulate the same amongst all the Judges, Family Courts in their respective districts.
- 4. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalya, New Delhi.
- 5. The Ld. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi.

6. All the Ld. Judicial Officers, New Delhi District, PHC, New Delhi.

- The Ld. Member Secretary, Delhi State Legal Services Authority, Rouse Avenue District Court, New Delhi.
- 8. The PS to Ld. Principal District & Sessions Judge, (New Delhi District.), PHC, New Delhi.
- All the Ld. ACJs of all Courts Complexes of Delhi with request to circulate the same to the Judicial Officers of their respective districts.
- 10. SJA, Protocol Committee, Patiala House Courts, New Delhi with the direction to bring this circular to the notice of former Judicial Officers through Whatsapp Group.
- 11. Notice Boards/all the Bar Associations at Tis Hazari/Patlala House Courts/Dwarka/Rohini/Saket /KKD Courts, Delhi.
- 12. R & I Branch for uploading on LAYERS / on Centralized website also.

Administrative Civil Judge Patiala House Court, New Delhi

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS): DELHI

No.37601-37711
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ACJ(Central)/2023 Delhi, Dated the 19 SEP 2023

Copy of Circular No. 2497-2559/CTB/PHC/NDD/2023 dated 19.09.2023 forwarded for information to:-

- 1. The Ld. Principal District & Sessions Judges (HQs), Delhi.
- 2. All the Judicial Officers, Central District, Tis Hazari Courts, Delhi.
- 3 R & I Branch for uploading on LAYERS/Centralized website also.
- 4. Incharge, Care Taking Branch with the direction for to display the same on the notice board of Tis Hazari Court Complex.

(Vivek Beniwal)
Administrative Civil Judge (Central)
Delhi.

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